

1	2	3	4
Rape	377	484	+ 28.38
Molestation of women	521	694	+ 33.20
Dowry death	167	133	- 20.36
406 IPC (Relating to dowry)	60	20	- 66.67
498-A IPC (Cruelty by husband or in-laws)	1042	862	- 17.27
Dowry Prohibition Act	15	4	- 73.33
Kidnapping/abduction of women	877	925	+ 5.47
Eve Teasing	2796	2059	- 26.36

### Voluntary Organisations

\*159. SHRI SOHAN BEER :  
DR. RAMESH CHAND TOMAR :

Will the Minister of WELFARE be pleased to state :

(a) the number of voluntary organisations in the country engaged in the welfare of the poor, orphan children, aggrieved women and handicapped persons with details thereof, State-wise;

(b) whether the Central Government also provide grant to these voluntary organisations, besides the State Government; and

(c) if so, the details of the grants provided by the Central Government during the last three years, State-wise ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) to (c) A statement is given below :

### Statement

Grant in aid to Voluntary Organisations for SCs

(Rupees in Lakhs)

S.No.	State/UT	1993-94		1994-95		1995-96	
		No. of NGOs.	Amt. released	No. of NGOs.	Amt. released	No. of NGOs.	Amt. released
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	33	85.32	59	179.44	56	181.78
2.	Assam	1	1.47	1	1.53	2	6.53
3.	Bihar	8	13.69	19	48.99	17	48.60
4.	Delhi	18	216.89	21	246.05	18	228.88
5.	Haryana	3	5.63	7	15.42	5	16.54
6.	Himachal Pradesh	1	2.40	—	—	—	—
7.	Jammu & Kashmir	1	2.42	1	1.22	—	—
8.	Karnataka	17	71.62	22	124.82	22	117.95
9.	Madhya Pradesh	7	15.88	13	33.39	13	35.90
10.	Maharashtra	3	48.54	7	52.42	7	52.51
11.	Manipur	5	9.78	6	13.91	6	15.55
12.	Orissa	16	30.06	28	95.96	28	62.99

1	2	3	4	5	6	7	8
13.	Rajasthan	6	7.15	13	13.34	12	20.08
14.	Tamil Nadu	5	13.88	11	23.72	10	18.77
15.	Tripura	1	1.06	2	5.07	2	5.54
16.	Punjab	—	—	2	3.78	2	1.45
17.	Uttar Pradesh	52	101.27	74	198.86	71	170.75
18.	West Bengal	22	116.53	26	117.39	27	95.72
19.	Chandigarh	—	—	1	0.75	1	1.10
Total		199	743.59	313	1169.76	299	240.64

*Grant in aid to Voluntary Organisations for Scheduled Tribes Development*

1	2	3	4	5	6	7	8
1.	Andhra Pradesh	4	10.74	7	9.18	10	27.00
2.	Arunachal Pradesh	5	71.89	5	83.39	5	84.50
3.	Assam	4	20.65	4	25.94	3	15.09
4.	Bihar	6	31.62	6	34.95	8	35.26
5.	Gujarat	2	4.32	2	2.36	1	1.07
6.	Jammu & Kashmir	—	—	—	—	1	10.81
7.	Karnataka	2	19.44	3	22.15	3	15.80
8.	Kerala	5	19.70	5	28.11	5	29.42
9.	Madhya Pradesh	2	15.85	2	3.91	2	12.54
10.	Maharashtra	6	42.62	5	56.96	6	40.73
11.	Manipur	1	1.05	2	3.97	2	3.05
12.	Meghalaya	2	52.34	2	48.63	2	68.91
13.	Nagaland	1	1.08	—	—	2	1.96
14.	New Delhi	5	29.79	5	63.67	5	36.75
15.	Orissa	10	43.37	15	52.86	16	70.63
16.	Rajasthan	1	10.49	1	11.36	1	10.79
17.	Tamil Nadu	2	12.19	4	12.89	4	17.80
18.	Tripura	—	—	2	4.22	2	1.45
19.	Uttar Pradesh	1	1.28	1	3.25	1	6.18
20.	West Bengal	7	14.73	8	25.81	7	40.11

*Grant in aid to Voluntary Organisations for the Welfare of Handicapped*

1	2	3	4	5	6	7	8
1.	Andhra Pradesh	27	99.40	49	279.08	50	432.27
2.	Assam	1	0.51	4	5.81	2	3.76
3.	Arunachal Pradesh	—	—	1	0.96	—	—
4.	Bihar	13	27.50	24	46.66	21	60.72
5.	Chandigarh	2	1.16	2	0.90	2	2.33
6.	Delhi	22	107.29	33	159.45	30	149.74
7.	Goa	1	4.84	2	6.65	2	7.47
8.	Gujarat	17	22.42	16	32.74	13	28.49
9.	Haryana	—	—	5	15.87	6	14.96
10.	Himachal Pradesh	—	—	1	26.28	1	15.36
11.	Jammu & Kashmir	2	3.48	2	4.45	2	3.08
12.	Karnataka	25	114.25	48	207.43	43	216.68
13.	Kerala	28	59.71	44	138.95	46	158.33
14.	Madhya Pradesh	9	15.54	13	8.71	4	1.87
15.	Maharashtra	25	79.66	46	106.40	22	80.61
16.	Manipur	2	8.30	3	17.61	3	17.98
17.	Meghalaya	2	2.98	2	4.98	2	4.25
18.	Mizoram	—	—	1	2.16	1	3.04
19.	Orissa	4	10.64	10	32.71	7	37.97
20.	Pondicherry	—	—	1	2.50	—	—
21.	Punjab	—	—	8	13.89	6	13.91
22.	Rajasthan	5	22.74	7	36.47	7	38.05
23.	Tamil Nadu	33	70.73	64	146.20	49	99.59
24.	Tripura	2	3.11	2	7.75	1	1.79
25.	Uttar Pradesh	35	152.87	75	364.17	53	639.17
26.	West Bengal	22	273.24	31	166.34	28	164.04

*Grant-in-aid to Voluntary Organisations under Social Defence Division  
(Orphan Children)*

1	2	3	4	5	6	7	8
1.	Andhra Pradesh	3	3.87	7	26.31	8	26.27
2.	Assam	—	—	3	3.60	2	6.05
3.	Gujarat	7	8.05	9	25.02	7	28.91
4.	Karnataka	3	6.44	6	22.09	6	17.06
5.	Kerala	2	1.62	2	3.39	2	5.82
6.	Madhya Pradesh	—	—	3	9.23	4	16.38
7.	Maharashtra	24	32.87	26	65.29	20	38.18
8.	Manipur	—	—	1	5.54	1	3.70
9.	Mizoram	—	—	1	1.23	—	—
10.	Orissa	6	8.14	6	9.78	6	16.27
11.	Rajasthan	—	—	4	3.63	3	11.97
12.	Tamil Nadu	9	23.90	9	45.42	10	23.30
13.	Tripura	—	—	—	0.52	1	2.40
14.	Uttar Pradesh	6	12.33	6	23.91	18	18.73
15.	West Bengal	9	25.57	26	80.87	23	96.64
16.	Delhi	10	18.22	9	23.53	9	34.96
17.	Haryana	1	1.62	—	—	—	—

[English]

**Shortage of Wheat due to Transportation  
Bottlenecks**

\*160. SHRI SUBRAHMANYAM NELAVALA : Will the Minister of FOOD be pleased to state :

(a) whether the current shortage of wheat is due to the transportation bottlenecks as per the views of the experts and the FCI;

(b) whether it has been reported that if the transportation bottlenecks are not sorted out soon there may be a shortage of rice as well;

(c) whether the railways and other transport agencies have been urged to provide sufficient means of transport for the transportation of wheat and rice to various places;

(d) if so, the full details in this regard; and

(e) if so, the action taken/proposed to be taken by the Government to remove this problem ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :  
(a) No, Sir.

(b) The offtake as percentage of allocation under the PDS/RPDS during the current year 1996-97 registered a substantial increase to 75% from 55% in the previous year. The increased demand of foodgrains in the PDS/RPDS has been met by a substantial improvement in the availability of railway rakes for movement of foodgrains in the last few months. Some recommendations to meet the increasing demand of movement of foodgrains like strengthening of infrastructure on trunk railway routes, have been made. As the requirement of wheat in the coastal states is likely to be met mostly with the imported wheat, more railway rakes would be available for movement of rice ex-North to the South.

(c) to (e) Regular coordination is maintained and meetings are held at various levels between the Ministry of